

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 218
IA No. 430/JPR/2021
CP No. (IB)- 87/94/JPR/2021
Under Section 94 of IBC, 2016**

In the matter of:

Mrs. Kavita Jindal

...Applicant/Debtor

Due to paucity of time, the matter could not be taken up. Post the matter to
09.11.2022.



Sd -

**(Prabhu Dayal Sewda)
Court Officer**

September 29, 2022